

HINDUSTAN SHIPYARD EMPLOYEES

*1065. **Shri D. C. Sharma:** Will the Minister of Production be pleased to state:

(a) whether any proposals for the revision of the wage structure of the employees of the Hindustan Shipyards Viskhapatnam are being considered by Government;

(b) whether Government have come to any decision in the matter; and

(c) if not, how long it will take to come to a final decision?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) No.

(b) and (c). Do not arise.

SHELLAC

*1066. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there has been a fall in the export of shellac during the years 1953-54 and 1954-55;

(b) if so, the quantity and value of shellac exported during the said two years; and

(c) the reasons for the fall?

The Minister of Commerce (Shri Karmarkar): (a) Exports during 1953-54 and 1954-55 have been less than during the preceding two years; but exports during 1951-52 and 1952-53 were not normal in view of the boom conditions created by the Korean war.

(b).

	Quantity	Value
	Cwts.	Rs.
1953-54	Approximate 536,000	678 lakhs
1954-55	Approximate 404,000	758 lakhs
(April-December)		

(c) The high level of exports reached during the Korean boom could not be maintained after the cessation of stock-piling programmes. Failure of the lac crop and some diversion to substitutes have also had some bearing on our total exports.

INDIAN TEA AUCTION COMMITTEE

{ **Shri M. S. Gurupadaswamy:**
Shri M. R. Krishna:
 *1067. { **Shri Raghunath Singh:**
Shrimati Ila Palchoudhury:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the India Tea Auction Committee has returned to the country after concluding its work in U.K.;

(b) if so, whether they have submitted any report to Government; and

(c) if so, what are their main recommendations?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Yes, Sir.

(c) The report is under consideration.

INDUSTRIES (DEVELOPMENT & REGULATION) ACT, 1951

*1068. **Shri Ibrahim:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of applications under the Industries (Development and Regulation) Act, 1951, rejected by the Licensing Committee so far;

(b) whether the application of the Durgapur Project for the production of pig iron has also been rejected; and

(c) if so, the reasons therefor?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) 118.

(b) and (c). An application was received regarding a pig iron project at Durgapur. The application was not pressed.

INDIAN INTERESTS ABROAD

*1069. **Shri Gidwani:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Indian interests are being looked after by British Embassies in some of the foreign countries;

(b) if so, which are those countries; and

(c) the amount paid to the United Kingdom for this purpose during the year 1953-54?